

HIGH COURT OF SIKKIM  
GANGTOK

No. 37 Confdl/HCS

Dated: 7.10.16

NOTIFICATION

In partial modification of Notification No. 18/HCS/COMP dated 13/06/2013, Hon'ble the Chief Justice has been pleased to nominate Mr. K.W. Bhutia, Registrar, High Court of Sikkim as Central Project Coordinator to coordinate for implementation of various modules/tasks of Information and Communication Technology (ICT) in the Judiciary of Sikkim.

By Order,

Sd/-  
(N.G.Sherpa)  
REGISTRAR GENERAL

Memo No. V (202) Confdl/HCS/ 6594-647  
Dated: 7.10.16  
Copy to:-

1. Mr. K.W. Bhutia, Registrar, High Court of Sikkim, Gangtok.
2. The Joint Registrar-cum-Sr. Judgment Writer/PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
3. The Principal Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
4. The Secretary General, Supreme Court of India, New Delhi.
5. The Member, e-Committee, Supreme Court of India, New Delhi.
6. The Registrar General, High Court of \_\_\_\_\_
7. The State Information Officer, NIC, Gangtok.
8. The Legal Remembrancer -cum- Law Secretary, Government of Sikkim, Gangtok.
9. The District & Sessions Judge (East) at Gangtok.
10. The District & Sessions Judge (North) at Mangan.
11. The District & Sessions Judge (South) at Namchi.
12. The District & Sessions Judge (West) at Gyalshing.
13. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
14. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
15. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
16. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
17. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
18. The Civil Judge-cum- Judicial Magistrate, Soreng Sub -Division, West Sikkim.
19. The Special Secretary, State Legal Services Authority, Development Area, Gangtok.
20. All Section In-charge, High Court of Sikkim.
21. The Sr. System Officer, Computer Cell, High Court of Sikkim for publication in the High Court website.
22. The System Officer, District & Sessions Court, East, West, North, South Sikkim.
23. The P.A. to Registrar General, High Court of Sikkim.
24. Notice Board.
25. Guard File.
26. File.

  
ADDITIONAL REGISTRAR  
-CUM-SR. READER